## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

## **ORDER SHEET**

COURT NO.: 1 29/01/2019

T.A./260/15/2016 R C PANIGRAHI

SECOND COPY OF BRIEF NOT -V/S-

FILED. ITEM NO:20 HINDUSTAN STEEL W C CO SOCIETY LTD

FOR APPLICANTS(S) Adv.: Non

.: None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. G. S. Dash on behalf of Mr. J. K. Tripathy

Notes of The Registry	Order of The Tribunal	
	Notices have been sent to the applicant as per free copy of order dated 05.10.2016 as per noting of the Office. In spite of the said intimation, no one has appeared on behalf of the applicant on 14.01.2019 and today also.  Hence, the T.A is dismissed for default for non-prosecution on the part of the Applicant.  Copy of this order be sent to Ld. Counsel for the applicant by Regd. Post and also be given to Ld. Counsel for the Respondents by the Registry.	
	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
	pms	